GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2847 ANSWERED ON:30.03.2012 SALE OF TOBACCO PRODUCTS IN EDUCATIONAL INSTITUTES Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has taken note of a survey which has claimed sale and consumption of various tobacco products within the Delhi University campus;

(b) if so, the details alongwith the facts in this regard;

(c) whether any directions have been received from the Delhi High Court in the matter;

(d) if so, the details thereof; and

(e) the steps taken/proposed by the Government for proper compliance of ban on smoking and sale of tobacco products within 100 yards of the educational institutes?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)&(b): To such survey is available in the Ministry.

(c)&(d): World Lung Foundation, South Asia has filed a PIL at Delhi High Court regarding ban on sale of tobacco products within Delhi university campuses. In response of this PIL, Delhi High Court passed direction to Delhi Police for removing such tobacco vendors from vicinity of all educational institutions in Delhi.

(e) Government of India has notified "The Cigarettes and Other Tobacco Products (Display of Board by Educational Institutions) Rules, 2009" which provides that no person shall sell, offer for sale, or permit sale of, cigarette or any other tobacco product in an area within a radius of one hundred yards of any educational institution. A list of authorized officers to take cognizance of violations have also been notified.

Further, Government of India has issued instructions/guidelines to all State Governments/ UTs for implementing the ban on sale of cigarette or other tobacco products near educational institution. A Public Notice has also been published in the leading national and regional newspapers.